

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Patwa Automotive Private Limited Date of Commencement of Liquidation: 30-09-2022; List of Stakeholders as on Date: 07-01-2023; Name of IP: Mr. Sajjan Kumar Dokania; Process Number: 1; Last 5 digitof registration number: 11729

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	921479855	4	921479855				Annexure 3
4	Unsecured financial creditors	7	776731890	7	776307174		424716		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	31290992	3	29871398		1419594		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8	1393411	8	1393411				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	1730896148	22	1729051838	0	1844310	0	